

ITEM NO.10

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 589/2024

THE STATE OF U.P.

Appellant(s)

VERSUS

MANIK CHANDRA

Respondent(s)

IA No. 20735/2020 - EXEMPTION FROM FILING O.T.)

Date : 20-09-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

For Respondent(s)

Mr. Aftab Ali Khan, AOR
Mr. M,z.chaudhary, Adv.
Ms. Sheetal Rawat, Adv.
Mr. Mansur Ali Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original Records of High Court and Trial Court have already
been received.

The matter be processed for listing before the Hon'ble Court,
under the rules.

In the meantime, parties may file the additional documents, if
any.

SUJATA SINGH
Registrar

MG